NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 254/16	TP 105/17	For dismissal of the petition	433(e)	Agarwal Coal Corporation Pvt. Ltd. Vs Benaka Sponge Iron Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1.	Raghusam	Respondent	& 2000°
	C. K. Nandakumar	.	
2.	Rohit Rajkumar Kukacja for S. Baravaraj	Petitioner	Robit Rhikiejs
	9886121368		

Counsel for petitioner is present. Counsel for respondent is present. He had filed the objections last time. But, by mistake, it is written that it was filed. Now, the counsel for respondent has filed objections. Petitioner counsel is also directed to comply the objections raised by the Registry.

List it for hearing on 22.11.2017.

MEMBER (J)

MEMBER (T)